

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
JUNE ---2015

| KIND OF CASES | PREVIOUS | INSTITUTION | | | LB | DISPOSAL | | | CLOSING |
|--|--------------|-------------|-------------|-------------|----------|-----------|------------|------------|---------------|
| | BALANCE | DB | SB | TOTAL | | DB | SB | TOTAL | BALANCE |
| MAIN CASES | | | | | | | | | |
| CIVIL SIDE | | | | | | | | | |
| CIVIL FIRST APPEAL | 7371 | - | 42 | 42 | - | - | 5 | 5 | 7408 |
| CIVIL SECOND APPEAL | 2504 | - | 60 | 60 | - | - | 3 | 3 | 2561 |
| EX. FIRST APPEAL | 27 | - | 2 | 2 | - | - | 0 | 0 | 29 |
| EX. SECOND APPEAL | 4 | - | 0 | 0 | - | - | 0 | 0 | 4 |
| CIVIL MISC. APPEAL | 21136 | 6 | 116 | 122 | - | 0 | 6 | 6 | 21252 |
| CIVIL REVISION | 395 | - | 22 | 22 | - | - | 0 | 0 | 417 |
| CIVIL REVIEW | 435 | 0 | 26 | 26 | - | 0 | 2 | 2 | 459 |
| INCOME TAX REF. | 8 | - | - | 0 | - | - | - | 0 | 8 |
| OTHER TAX REF. | 5 | - | - | 0 | - | - | - | 0 | 5 |
| TAX CASES | - | - | - | 0 | - | - | - | 0 | 0 |
| EXCISE ACT REF. | - | - | - | 0 | - | - | - | 0 | 0 |
| L. T. APPEAL | 863 | 14 | - | 14 | - | 0 | - | 0 | 877 |
| W. T. A. | 8 | - | - | 0 | - | - | - | 0 | 8 |
| SALES TAX REVISIONS | 708 | - | 2 | 2 | - | - | 58 | 58 | 652 |
| TESTAMENTARY CASES | 1 | - | 0 | 0 | - | - | - | 0 | 1 |
| COMPANY PETITION | 39 | - | 1 | 1 | - | - | 0 | 0 | 40 |
| COMPANY APPEAL | 3 | - | - | 0 | - | - | - | 0 | 3 |
| COMPANY APPLS. | 11 | - | 0 | 0 | - | - | 0 | 0 | 11 |
| COMPANY SUITS | - | - | - | 0 | - | - | - | 0 | 0 |
| COMPANY LIQUIDATION | 10 | - | - | 0 | - | - | - | 0 | 10 |
| ELECTION PETITION | 0 | - | - | 0 | - | - | - | 0 | 0 |
| SPECIAL APPEAL (CIVIL) | 29 | 0 | - | 0 | - | 0 | - | 0 | 29 |
| SPECIAL APPEAL (WRIT) | 2730 | 124 | - | 124 | - | 12 | - | 12 | 2842 |
| CIVIL CONTEMPT | 1465 | 5 | 64 | 69 | - | 1 | 8 | 9 | 1525 |
| CIVIL WRIT | 33975 | 70 | 647 | 717 | - | 12 | 73 | 85 | 34607 |
| RECRIMINATION PET. | - | - | - | 0 | - | - | - | 0 | 0 |
| CENTRAL EXCISE APPEAL | 258 | 3 | - | 3 | - | 0 | - | 0 | 261 |
| CROSS OBJECTION | 610 | - | 0 | 0 | - | 0 | 0 | 0 | 610 |
| CIVIL REFERENCE | 1 | - | - | 0 | - | - | - | 0 | 1 |
| TOTAL "A" | 72596 | 222 | 982 | 1204 | 0 | 25 | 155 | 180 | 73620 |
| CRIMINAL SIDE | | | | | | | | | |
| MURDER REFERENCE | 1 | - | - | 0 | - | 0 | - | 0 | 1 |
| CRIMINAL APPEAL | 15877 | 19 | 78 | 97 | - | 0 | 1 | 1 | 15973 |
| CRIMINAL REVISION | 6870 | - | 82 | 82 | - | 0 | 4 | 4 | 6948 |
| CRL. MISC. PET. U/S 482 CR. P. C. | 3008 | - | 75 | 75 | - | - | 73 | 73 | 3010 |
| CRL. MISC. BAIL U/S 438 & 439 CR. P. C. | 501 | - | 1320 | 1320 | - | - | 586 | 586 | 1235 |
| CR. CONT. PETITION | 3 | - | - | 0 | - | 0 | - | 0 | 3 |
| CRIMINAL REFERENCE | - | - | - | 0 | - | - | - | 0 | 0 |
| HABES CORPUS | 96 | 12 | - | 12 | - | 5 | - | 5 | 103 |
| CR. L TO A | 254 | 5 | 25 | 30 | - | 2 | 6 | 8 | 276 |
| TOTAL B | 26610 | 36 | 1580 | 1616 | - | 7 | 670 | 677 | 27549 |
| TOTAL A + B | 99206 | 258 | 2562 | 2820 | 0 | 32 | 825 | 857 | 101169 |
| OTHER ORIGINAL JURISDICTION CASES | | | | | | | | | |
| ARBITRATION APPLICATION | 53 | - | 2 | 2 | - | - | 0 | 0 | 55 |
| LEAVE TO APPEAL TO S. C | 10 | - | 0 | 0 | - | - | - | 0 | 10 |
| CIVIL TRANSFER APPLICATION | 125 | - | 8 | 8 | - | - | 0 | 0 | 133 |
| CRIMINAL TRANSFER | 9 | - | 0 | 0 | - | - | 0 | 0 | 9 |
| TOTAL C | 197 | 0 | 10 | 10 | - | 0 | 0 | 0 | 207 |
| GRAND TOTAL A+B+C+ | 99403 | 258 | 2572 | 2830 | - | 32 | 825 | 857 | 101376 |

[Signature]
 27/07/15
 DEPUTY REGISTRAR (JUDL.)